

Annexure – 4

Name of the corporate debtor: Amarparkash Rice Exports Private Limited; Date of commencement of CIRP: 26/04/2022; List of creditors as on: 14/02/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Rupinder Pal Bansal	2	23/05/2018	1,86,50,471/-	1,86,50,471/-	Unsecured Loan by Director of the CD.	Nil	Yes	0%	Nil	Nil	Nil	Nil	Since the claimant is a related party of the Corporate Debtor as defined u/s 5(24) of the Code, as per the provisions of Section 21(2) of the Code, he shall not have any right of representation, participation or voting in a meeting of Committee of Creditors.
2.	Deepak Bansal	3	25/05/2018	4,48,900/-	4,48,900/-	Unsecured Loan by relative of the Director of the CD.	Nil	Yes	0%	Nil	Nil	Nil	Nil	Since the claimant is a related party of the Corporate Debtor as defined u/s 5(24) of the Code, as per the provisions of Section 21(2) of the Code, he shall not have any right of representation, participation or voting in a meeting of Committee of Creditors.